

From,

Krishna Swaroop Dhar Dwivedi, H.J.S.,
I/c Joint Registrar (J) (Services),
High Court of Judicature at
Allahabad.

To,

Dr. Pavan Duggal,
Advocate,
Hon'ble Supreme Court of India,
New Delhi.

No. 206/Admin.(Services)/2022 Allahabad: Dated: May 17, 2022

Subject: Regarding Nomination of Judicial Officers for participation in Half-day certification programme on Cyberlaw, Cybercrime and Electronic Evidence in India, scheduled online on 22.05.2022 (Sunday).

Sir,

On the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to nominate the Officers whose names are mentioned in below given **Chart-X** for participation in captioned training programme on Cyberlaw, Cybercrime and Electronic Evidence in India, scheduled to be held **online** on 22nd May, 2022 (Sunday):-

CHART-X

S.No.	Name (Mr./Ms./Mrs.)	Designation & Place of Posting
Officers of HJS Cadre		
1.	Sandeep Jain	District & Sessions Judge, Etah
2.	Zafeer Ahmad	District & Sessions Judge, Budaun
3.	Rajeev Bharti	District & Sessions Judge, Mathura
4.	Chandroday Kumar	District & Sessions Judge, Lalitpur
5.	Ashok Kumar-VII	District & Sessions Judge, Gautam Buddha Nagar
6.	Vijay Shanker Upadhyaya	Principal Judge, Family Court, Fatehpur
7.	Pankaj Kumar Agrawal	Principal Judge, Family Court, Muzaffarnagar
8.	Davendra Singh	Principal Judge, Family Court, Gorakhpur
9.	Anita Raj	Principal Judge, Family Court, Ghaziabad
10.	Diwakar Prasad Chaturvedi	Principal Judge, Family Court, Mirzapur
Officers of Civil Judge (Senior Division) cadre		
11.	Bhartendra Singh	C.J.M., Varanasi
12.	Ramesh Kushwaha	Secretary, DLSA, Rampur
13.	Poonam Karanwal	Addl. Civil Judge (S.D.), Rampur
14.	Manoj Kumar Jatav	C.J.M., Muzaffarnagar
15.	Mritunjay Srivastava	Secretary, DLSA, Shravasti at Bhinga
Officers of Civil Judge (Junior Division) cadre		
16.	Nyaydhish Pankaj	Civil Judge (J.D.), Bulandshahar
17.	Arpita Singh	Civil Judge (J.D.), Mahoba
18.	Divyakant Singh Rathore	Civil Judge (J.D.), Mahoba
19.	Yogesh Jain	Civil Judge (J.D.), Sadabad, Hathras

20.	Avinash Kumar Mishra	Civil Judge (J.D.), Ballia
21.	Priyanka Verma	Judicial Magistrate, Mainpuri
22.	Deekshi Chaudhary	Addl. Civil Judge (J.D.), Shikohabad, Firozabad
23.	Yogita Kumar	Metropolitan Magistrate, Kanpur Nagar
24.	Saurabh Kumar Gautam	Addl. Civil Judge (J.D.), Sadabad, Hathras
25.	Vandana	Addl. Civil Judge (J.D.), Muzaffarnagar

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

sd/-

I/c Joint Registrar (J) (Services)

No. 206(i)/Admin. (Services)/2022 Dated:Allahabad: May 17, 2022

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. The District & Sessions Judges, **Etah, Budaun, Mathura, Lalitpur, Gautam Buddha Nagar** and Principal Judges, Family Courts, **Fatehpur, Muzaffar Nagar, Gorakhpur, Ghaziabad, Mirzapur** with the request to attend the aforementioned half-day online certification programme and to provide their contact details (Mobile Number and E-Mail Ids) **at the earliest** to Dr. Pavan Duggal, Senior Advocate, Hon'ble Supreme Court of India on e-mail Ids: pavanduggal6@gmail.com , pavan@pavanduggal.com , pavanduggal@yahoo.com under intimation to the Hon'ble Court on e-mail ID: services@allahabadhighcourt.in
3. The District & Sessions Judges, **Varanasi, Rampur, Muzaffar Nagar, Shravasti at Bhinga, Bulandshahar, Mahoba, Hathras, Ballia, Mainpuri, Firozabad and Kanpur Nagar** with the request to inform the Officers concerned accordingly and direct them to provide their contact details (Mobile Number and E-Mail Ids) **at the earliest** to Dr. Pavan Duggal, Senior Advocate, Hon'ble Supreme Court of India on e-mail Ids: pavanduggal6@gmail.com , pavan@pavanduggal.com , pavanduggal@yahoo.com under intimation to the Hon'ble Court on e-mail ID: services@allahabadhighcourt.in
4. The Joint Registrar (J) (Computers), High Court, Allahabad.

sd/-

Deputy Registrar